

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

BEFORE THE REGISTRAR MR. KAPIL MEHTA

SPECIAL LEAVE PETITION (CRIMINAL) Diary No(s). 23590/2017

THE STATE OF UTTAR PRADESH

Petitioner(s)

VERSUS

PAWAN KUMAR

Respondent(s)

(IA No.86469/2017-CONDONATION OF DELAY IN FILING and IA
No.86473/2017-EXEMPTION FROM FILING O.T. and IA
No.86471/2017-CONDONATION OF DELAY IN REFILING)

Date : 23-03-2018 This petition was called on for hearing today.

For Petitioner(s)

Mr. G.R. Pandey, Adv.
Mr. Abhishek, AOR

For Respondent(s)

UPON hearing the counsel the Court made the following
O R D E R

Spare copy has been filed but fresh particulars of the sole respondent have not been furnished. The Ld. Counsel for the petitioner submitted that he will furnish the fresh particulars during the course of the day. If so, notice be issued immediately otherwise the matter be processed for listing before the Hon'ble Judge in Chambers for appropriate orders.

List again on 14.5.2018.

KAPIL MEHTA
Registrar
23.3.2018

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